

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 106
CP No. (IB)- 31/59/JPR/2024
Under Section 59 of
IBC, 2016

In the matter of:

Sarishya Texfab Pvt. Ltd.

...Appellant

Versus

Mahendra Prakash Khandelwal

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant : Prateek Kedawat, Adv.
For the RoC : JR Meena, ARoC

ORDER

Heard Mr. Prateek Kedawat, Adv. appearing on behalf of the Petitioner. Mr. J.R. Meena, ARoC appearing on behalf of the RoC, Jaipur. It is submitted by learned counsel for the Petitioner that copy of the Petition has been furnished to the RoC, Jaipur. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the matter on 05.07.2024.



(Ashish Verma)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 07, 2024